

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 176 of 96

Present : Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr. B.P.Singh, Administrative Member

DIPANKAR BASU & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. M.K.Bandyopadhyay, counsel

For the respondents : Ms. K.Banerjee, counsel

Heard on : 4.2.99

Order on : 4.2.99

O R D E R

S.N.Mallick, VC

When this matter is taken up for hearing Mr. M.K.Bandyopadhyay, counsel appearing for the petitioners prays for withdrawal of this case by filing an application conceding that this Tribunal has no jurisdiction to entertain this OA. The contention of the 1st. counsel appearing for the respondents is also that this Tribunal has no jurisdiction to entertain this application. Under such circumstances the petitioner is allowed to withdraw this application. The application therefore stands disposed of. No order as to costs.

Jayason  
MEMBER (A)

in

S.N.Mallick  
VICE-CHAIRMAN